

**CENTRAL ADMINISTRATIVE TRIBUNAL,**  
**ERNAKULAM BENCH**  
**CP(C) 180/00088/2019**

**in**

**Original Application No. 180/00303/2016**

**Tuesday, this the 4<sup>th</sup> day of August, 2020**

**CORAM:**

**Hon'ble Mr. P. Madhavan, Judicial Member**

**Hon'ble Mr. K.V. Eapen, Administrative Member**

1. Mohanan.N  
S/o.the late Madhavan, aged 63 years  
Group D Mail Man (Retired), Head Record Office,  
RMS 'CT' Division  
Kozhikode, residing at Nangari House  
Post Nellikkode, Kozhikode – 673 016 (Mob: 9442150892)
  
2. Thankavelu.V  
S/o.the late Velayudhan Poosari  
aged 65 years, Group D Mail Man (Retired)  
Sub Record Office, RMS 'CT' Division  
Palakkad – 678 002  
residing at Kozhiparamb House, Vadakkumthara Post  
Palakkad – 678 012 (Mob: 9947077716) ..... Petitioners

**(By Advocate : Mr.O.V.Radhakrishnan.Sr., Mrs.K.Radhamani  
Amma– not present)**

**V e r s u s**

1. K.V.Anilkumar  
aged 58 years, S/o.The late K.V.Appukutty  
Superintendent of RMS  
RMS 'CT' Division, Kozhikode – 32
  
  2. Jithendraguptha  
age and father's name not known to the petitioner  
Postmaster General, Northern Region,  
Kozhikode – 673 011
  
  3. Sarada Sambath  
age and father's name not known to the petitioner  
Chief Postmaster General, Kerala Circle  
Thiruvananthapuram – 695 033
- ... Respondents

**(By Advocate : Mrs.P.K.Latha, ACGSC)**

This application having been heard on 4.8.2020 through video conferencing, the Tribunal on the same day delivered the following:

**O R D E R (Oral)**

**Hon'ble Mr. P. Madhavan, Judicial Member –**

When the matter came up for consideration today, learned counsel for the respondents submits that the respondents have filed OP(CAT) 128/2020 before the Hon'ble High Court and it is still pending.

2. In view of the pendency of the OP(CAT) 128/2020, CP(C) is closed for the time being. No costs.

**(K.V. EAPEN)**  
**ADMINISTRATIVE MEMBER**

**(P. MADHAVAN)**  
**JUDICIAL MEMBER**

**SV**

**List of Annexures**

Annexure P1 - Photocopy of the order dated 17.1.2019 in O.A No.180/00303 of 2016 of this Hon'ble Tribunal.

Annexure P2 - Photocopy of the Order in M.A No.819/2019 and M.A No.180/00820/2019 dated 27.8.2019 of this Hon'ble Tribunal.

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